

C. A. T. Bench, JODHPUR

Date of Order

CA no. 162/95 Order Sokul Singh v. UOI

Can. tel. Order dt. 11-9-95

Tomorrow. In the circumstances the case is adjourned to 12/9/95. The Circular should definitely be produced before the Court on this date.

Usha Sen

(Usha Sen)

प्रशा. सदस्या

Adm. Member.

12/9/95

Mr. Ranjeet Doshi - Counsel for the Applicant

Mr. R.K. Bori - Counsel for the Respondents

Mr. Doshi states that in view of fresh developments in this case, he wants to ~~withdraw~~ file a fresh OA and withdraw the present OA. His ^{desire} ~~wish~~ is accepted. The OA is dismissed as withdrawn with permission to file a fresh OA.

Copy of order at 12.9.95 sent to petitioner by Regd Post vide no. 508 dated 20/9/95

ms 19.9.95

Usha Sen

(Usha Sen)

प्रशा. सदस्या

Adm. Member.